

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3024
ANSWERED ON:16.03.2015
VIGILANCE ON ITDAs
Kothapalli Smt. Geetha

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has its vigilance on Integrated Tribal Development Agencies (ITDAs) which function as intermediary agencies in tribal areas;
- (b) whether such agencies are made accountable;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a) to (d): Integrated Tribal Development Agency (ITDA) / Integrated Tribal Development Project (ITDP), were created in 1970s and 1980s as additional institutions for delivery of public goods and services to Scheduled Tribes. These agencies function under overall control of the State Governments. The respective State Government keep watch over these agencies for ensuring effective utilization of funds provided to them for implementation of various programmes / interventions and submission of progress of the work assigned to them.